

enact legislation amending section 294-A of the I.P.C.

(b). A statement is laid on the Table of the House.

### All India Agricultural Service

### Statement

\*636. SHRI M. L. SONDHI :  
SHRI VALMIKI CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken any decision for the constitution of the All India Agricultural Service; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Some of the new Governments, which were formed in the States following the general elections in 1967, reviewed their stand on the need for creating the Indian Agricultural Service. Taking note of the further views of the State Governments the Central Government reviewed the whole question in May, 1968 and decided that steps may not be taken for the present to constitute new All-India Services for which provision was yet to be made in the All-India Services Act, 1951. Accordingly, no steps are being taken at present to constitute the Indian Agricultural Service.

### Attracting Qualified Persons From U. S. A. And U. K. Back to India

\*638. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to State :

(a) whether the Union Public Service Commission's representative has toured the U. S. A. and U. K. to attract the highly qualified doctors, professors and scientists back to India; and

(b) if so, the extent of success achieved by the Union Public Service Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and

The Union Public Service Commission conduct recruitment to certain categories of posts to which appointments are made by the Government of India. The selections for such posts are made by the Commission on a competitive basis after interviewing suitable candidates. Indian candidates abroad who apply in response to the Commission's advertisements find it difficult to attend the interviews conducted by the Commission in India. It is also not possible for the Commission to hold separate interviews abroad for each post advertised by them. In order to afford such candidates an opportunity to compete for posts advertised by them a scheme has been drawn up under which the Commission arranges interviews of Indian candidates abroad. According to the scheme candidates are selected abroad on the basis of their qualifications and experience keeping in view the categories of posts for which they apply. At the interview a candidate is assessed for one or more categories of posts for which he may apply depending on his age, educational qualifications and experience. Candidates who are interviewed are expected to keep in touch with periodical advertisements issued by the Commission and to address the Commission whenever they come across a post for which they would like to be considered; and they will be considered for such posts on the basis of the assessment made during the interview held abroad their suitability being assessed along with that of other candidates who may be interviewed in India for those posts. The emoluments that will be allowed to candidates who may be selected for appointment on the results of the interviews abroad will depend on the scale of pay of the post for which they may be found suitable.

The first stage of interviews, namely, those in London and Bonn, has already been completed. The second stage of interviews in U. S. A. and Canada is expected to start about the middle of this year.